

F. No. J-11017/10/2015-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*

Shastri Bhavan, New Delhi  
16<sup>th</sup> June, 2016

ORDER

The President is pleased to engage Shri Bashir Ahmad Mir, Advocate as Standing Government Counsel in place of Shri Mujib Omar Fazili, Advocate for conducting the Central Government litigation before the Distt. & Subordinate Courts at Srinagar (J&K) with immediate effect for a period of three years or until further orders, whichever is earlier.

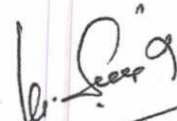
District & Subordinate Court Srinagar

Standing Government Counsel

Sl.No.	NAME	MOBILE NO	ADDRESS
1.	Bashir Ahmed Mir	09906930031	Batagund, Thesil Tral, District Pulwama, Kashmir

2. The engagement of above Counsel will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.9.1999 and O.M. No. 26(1)/2005-Judl. dated 31.01.2008 read with OM No. 26(1)/2014-Judl. dated 01.10.2015.


3. Hindi version of this order will follow.

  
16.7.16  
( G S Yadav )

Joint Secretary & Legal Adviser to the Government of India

Copy to: -

- ✓ Shri Bashir Ahmad Mir, Advocate.
- Shri Mujib Omar Fazili, Advocate-for information.
- Shri Showkat Ahmad Makroo, Assistant Solicitor General, Jammu & Kashmir High Court, Srinagar. FAX: 2452280, 9419008933, 9797828122(M).
- The Registrar, J&K High Court, Jammu Bench.
- The Registrar, J&K High Court, Srinagar.
- The Accountant General, J&K, Srinagar.
- PS to MLJ/ PS to Law Secretary/ PS to Legislative Secretary.
- The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- Hindi Unit for translation of this Order.
- NIC Cell to upload the order on the website of Legal Affairs.
- Guard File/Judicial Section with 10 s/copies.

  
( B.S. Sharma )  
Superintendent(L)(Judicial)